

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

06/59/17

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
01.05.2018**

NAME OF THE COMPANY: DR Sharma V/s. Pradeep Agarwl & Ors.


SECTION OF THE COMPANIES ACT: 58/59

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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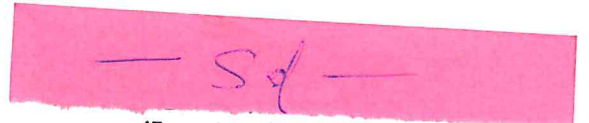
Present:		Mr. Dhiraj Kumar, Jha, CS		
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ORDER

Affidavit of service is stated to have been filed. The same is not before this Bench. Renotify this case for further consideration on 8th May, 2018.



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**